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माओ-त्से-तुंग हा गलत-सलत प्रचार *145. श्री जनदम्बी प्रसाद यादवः श्री मान सिंह वर्माः

क्या सूचना तथा प्रसारण और संचार मंती यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी माओ-रसे-तुंग के गलत सलत प्रचार में लीन है और संसद् के सदस्यों ने एक पत्न द्वारा सरकार का ध्यान इस ओर आकर्षित किया है ; और

(ख) यदि हां, तो क्या सरकार द्वार[ा] इस मामले की जांच की गईं ; और ऐसी कार्रवाई के लिए उत्तरदायी व्यक्ति के विरुद्ध क्या कार्यवाही की गई?

MISGUIDED PR DPAGANDA OF MAO-TSE-TUNG

*i4.5- SHRI J. P. YADAV :

SHRI !S [AN SINGH VARMA :

Will the Min ster of INFORMATION AND BROADCASTING AND COM-MUNICATIONS be pleased to state :

(a) whether it is a fact that the All India Radio is indulging in misguided propaganda of Mao-Tse-Tung and the attention of Go-ernment to this effect has been drawn by the Members of Parliament through a letter; and

(b) if so, whet.ier tlie matterwas investigated by Goven ment, and what action was taken again t lhe peison responsible for such an act?]

सूचना तथा प्रसारण नंत्रालय और संधार विभाग में राज्य मंत्री (श्री आई० के० गजराल):

(क) जी, नहीं तथापि, एक संसद सदस्य ने हमारा ध्यान उस समाचार की ओर दिलाया जिसका भाव चीन के अनर्गल प्रचार का पर्दा फाश करना था ।

(ख) क्योंकि इसका आशय चीनी प्रचार का खण्डन करना था, अतः किसी व्यक्ति के विरुद्ध कार्थवाही करने का प्रश्न नहीं उठता। यह निर्णय किया गया है कि इस प्रकार की बातें समाचारों में शाग्निल न की जाएं, परन्तु उन्हें कमेन्ट्री में स्थान दिया जाए। t[THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) No, Sir. However, a Member of Parliament drew out attention to a news item which was intended to expose the ridiculous propaganda by China.

(b) As the intention was to expose Chinese propaganda the question of taking action against any person does not aiise. It has been decided that such items should not be included in news items but should be dealt with in commentaries.]

MADRAS DISTRICT TELEPHONE DIRECTORY

*I₄6. SHRI THILLAI VILLALAN[:] Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Madras District Telephone Directory has not been published as yet;

(b) if so, what are the reasons therefor and

(c) what steps have been taken for avoiding this delay ?

THE MINISTER OF INFORMATION AND BROADCASTING AND COMMUNICATIONS (SHRI SATYANARAYAN SINHA): (a) Fresh issue of Madras Telephone District Directory has not beer published. The last issue was dated August, 1968.

(bj The reasons for the delay have been:

- (i) Tenders for printing of the directory h?d to be called twice. Theie was an irregularity on part of the lowest tender in the first tender. As the quotation made a substantial difference with the next best in the Drint-ing charges, fresh tendeis were called. This resulted ir a delay of 4 months in appointment of the printer.
- li'; Papei for Directory is ob d through the Controller tf Stationery, Calcutta. The papei mill or. whom the orders were placed failed to supply the type of paper equired by the printing prcs. Fresh orders were placed on another papei mill, who supplied the paper by October '69. This caused a further delay of 5 months.

(c) The above are some of the difficulties which occur due to laid down procedures.

t[] English translation.